

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH**

21.

**CP(IB)-3301(MB)/2018**

CORAM:

SHRI V.P. SINGH

MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **25.06.2019**

NAME OF THE PARTIES:

Christuraj Joseph

v/s.

Gammon India Ltd.

SECTION: 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016.

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**ORDER**

1. Ld. Representative for the Operational Creditor/Petitioner as well as the Respondent are present.
2. Owing to paucity of time, matter is adjourned to **30.07.2019**.

25.06.2019  
pvs

Sd/-  
**V.P. SINGH**  
**Member (Judicial)**